

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF **DEVI INFRADEVELOPERS PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Devi Infradevelopers Private Limited
2.	Date of incorporation of corporate debtor	08/11/2012
3.	Authority under which corporate debtor is incorporated /registered	Registrar of Companies, Jaipur, Rajasthan
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45201RJ2012PTC040641
5.	Address of the registered office and principal office (if any) of corporate debtor	116, Anand Nagar, Sirsi Road, Vaishali Nagar, Jaipur -302021 (Raj)
6.	Date of closure of Insolvency Resolution Process	08.09.2022
7.	Liquidation commencement date of corporate debtor	09.09.2022
8.	Name and registration number of the insolvency professional acting as liquidator	Brij Kishore Sharma Reg No.: IBBI/IPA-002/IP N00036/2016-17/10075
9.	Address and e-mail of the liquidator, as registered with the Board	AB-162, Vivekanand Marg, Nirman Nagar, Ajmer Road, Jaipur-302019- Rajasthan bksharma162@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	AB-162, Vivekanand Marg, Nirman Nagar, Ajmer Road, Jaipur-302019- Rajasthan bksharma162@gmail.com
11.	Last date for submission of claims	09.10.2022

Notice is hereby given that the National Company Law Tribunal, Jaipur has ordered the commencement of liquidation of the Devi Infradevelopers Private Limited on 09.09.2022.

The stakeholders of Devi Infradevelopers Private Limited are hereby called upon to submit their claims with proof on or before 09.10.2022, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.


Brij Kishore Sharma
Insolvency Professional

Reg No.: IBBI/IPA-002/IP N00036/2016-17/10075

Date: 14.09.2022

Place: Jaipur

बढ़ा दिया गया है।